

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

STARRED QUESTION NO:137

ANSWERED ON:18.11.2010

COMPENSATION TO VICTIMS OF RAIL ACCIDENTS

Sinha Shri Shatrughan

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the number of cases relating to compensation claims of victims of rail accidents pending in various railway claim tribunals, as on date , alongwith the total amount of compensation claimed, zone-wise;
- (b) the time since the said cases are pending;
- (c) the reasons for the delay in disposal of the said cases;
- (d) the average time taken in disposal of such cases; and
- (e) the time by which the said cases are likely to be disposed of alongwith the steps taken for early/timely disposal of claim cases?

**Answer**

MINISTER OF RAILWAYS(KUMARI MAMATA BANERJEE)

- (a) to (e) A Statement is laid on the Table of the Sabha.